

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3138
ANSWERED ON:13.08.2003
LICENCE FOR MOBILE SERVICE
BIR SING MAHATO

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Reliance and Tata Industry have been given licence for all mobile services through WLL;
- (b) if so, the details of terms and conditions specified by the Government;
- (c) whether the Government have been informed regarding any violation of the above mentioned terms and conditions during the last two years; and
- (d) if so, the details thereof alongwith the action taken in this regard so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI , PRADHAN)

- (a) No, Sir. As per license conditions for Basic Service Providers, these service providers are permitted to provide wireless in local loop (WLL) services with limited mobility within short Distance Charging Area (SDCA).
- (b) As per clause 2.2 (c)
 - (i), of the terms and conditions of the licence agreement `The LICENSEE is allowed to provide mobility to its subscribers with wireless Access Systems but limited to the local area i.e. Short Distance Charging Area (SDCA) in which the subscriber is registered. While deploying such systems, the LICENSEE has to follow the numbering plan of the respective SDCA within which the service is provided and it should not be possible to authenticate and work with the subscriber terminal equipment in SDCAsother than the one in which it is registered. The system shall also be so engineered to ensure that hand over of the subscriber does not take place from one SDCA to another SDCA while communicating`. As per cause 2.2 (c)
 - (iii). Further such system shall be engineered to be connected to Telephone Exchange of Short Distance Charging area (SDCA) on access Network protocol based on National standards for V5.2 as prescribed by Telecom Engineering Center or an approved improved version with latest technology.
- (c) & (d) Information is being collected and will be laid on the Table of the House.